

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 7/RP/2025**

Subject : Petition for review of the order dated 23.3.2025 in Petition No. 346/GT/2023.

Petitioner : DVC

Respondent(s) : WBSEDCL and Anr.

Date of hearing : **22.7.2026**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V, Member  
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, DVC  
Shri Nihal Bhardwaj, Advocate, DVC  
Ms. Surbhi Kapoor, Advocate, DVC

**Record of Proceedings**

The matter was called out for hearing through virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the present Petition seeks review of the Commission's order dated 23.3.2025 in Petition No. 346/GT/2023. The learned counsel advanced detailed submissions on the issues relating to Interest on Working Capital (IoWC), Project Management Cost, and Interest During Construction (IDC). He further prayed that the matter be reserved for orders and sought liberty to file a brief written note of submissions.
3. None appeared on behalf of the Respondents, despite notice.
4. The Commission, after hearing the learned counsel for the Petitioner, permitted the parties to file their written note of submissions, on or before **31.7.2026**, after serving a copy on the others.
5. Subject to the above, the matter was reserved for orders.

**By order of the Commission**

**Sd/-  
(T. D. Pant)  
Joint Chief (Law)**

